

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 117(ND)/2016
CA NO.

CORAM:


PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2016

NAME OF THE COMPANY: Mrs. Harjeet Kaur & Ors.
V/s.
M/s. Freshtech Pvt. Ltd. & Anr.

SECTION OF THE COMPANIES ACT: 241/242, 244 & 59


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1)	ANKIT CHATURVEDI	ADVOCATE	PETITIONER	

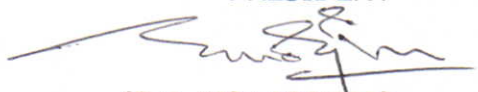
Order

A copy of the reply has been handed over to the Counsel for the Petitioner and the same has also been filed in the Registry. Learned Counsel for the Petitioner may file rejoinder within one week with a copy in advance to the Counsel opposite.

Interim orders to continue.

List for further consideration on 18th October 2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

26.9.2016
(A.K. Arora)